



CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT (PA) TO THE EQUITY SHAREHOLDERS OF SQL STAR INTERNATIONAL LIMITED

**Registered Office: SQL Star House, No. 8-2-293/174/ A 25, Road No. 14, Banjara Hills,
Hyderabad 500 034. Telephone No.: 91 040 23101600; Fax No.: 91 040 23101608;
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This announcement ("Corrigendum") is in continuation of, and should be read in conjunction with, the Public Announcement dated 7th August, 2009 issued by Indbank Merchant Banking Services Limited as the Manager to the Offer on behalf of Superstar Exports Private Limited ("the Acquirer") and Kanishkdeep Stock Consultants Private Limited and Mr. Sunil Gupta ("the PAC's though not participating in the offer") pursuant to and in compliance with Regulation 11(1) and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof ("the Regulations") to the shareholders of SQL Star International Limited ("the Target Company"). The shareholders of the Target Company are requested to note the following with respect to the PA:

1. The Original and the Revised Schedule of major activities pertaining to the Offer is as under:

Activity	Original Schedule Day and Date	Revised Schedule Day and Date
Date of the Public Announcement	07.08.2009, Friday	07.08.2009, Friday
Last date for a Competitive Bid	28.08.2009, Friday	28.08.2009, Friday
Specified date	07.09.2009, Monday	07.09.2009, Monday
Letter Of Offer to be posted to Shareholders	22.09.2009, Tuesday	09.01.2010, Saturday
Date of opening of the Offer	01.10.2009, Thursday	15.01.2010, Friday
Last date for revising the offer price/ number of shares	13.10.2009, Tuesday	27.01.2010, Wednesday
Last date for Withdrawal of Offer	15.10.2009, Thursday	02.02.2010, Tuesday
Date of closing of the Offer	20.10.2009, Tuesday	05.02.2010, Friday
Date of communicating rejection/ acceptance and payment of consideration for applications accepted	05.11.2010, Thursday	20.02.2010, Saturday

This Corrigendum to the PA would also be available on SEBI's website (www.sebi.gov.in). Terms used but not defined in this Corrigendum to the PA shall have the same meaning as assigned in the PA. The Acquirer represented by its Board of Directors accepts full responsibility for the information contained in this Corrigendum to the PA and also for fulfilling its obligations as laid down in the Regulations.

Issued by the Manager to the Offer for and on behalf of the Acquirer :



1st Floor, Khiviraj Complex 1, No. 480 Anna Salai, Nandanam, Chennai – 600 035.
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E-mail: mba@indbankonline.com, Contact Person: Ms. S. Rajalakshmi.

Dated : 11.01.2010
Place : Chennai